

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-390 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s Visa Drugs & Pharmaceuticals Pvt. Ltd.
Vs. M/s Rajasthan Medical Services Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

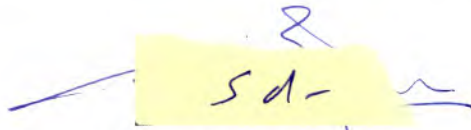
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|--|------------------------|--------------------------------------------------------------------------------------------------------------------------------|--|--|
| | For the Petitioner (s) | : Mr. Nakul Mohta, Advocate Ms. Nisha Rahtogi, Mohta, Advocate Ms. Aarti Kumar, Advocate Mr. Vineet K. Chaudhary, PCS | | |
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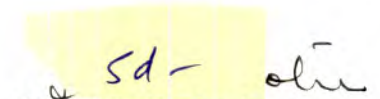
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| | For the Respondent (s) | : Ms. Nivedita Sarde, Advocate | | |
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ORDER

Ld. Counsel for the Respondent has handed over copy of the reply to the Counsel for Petitioner today.

Be listed for final disposal on 6th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)